

week to withstand the heavy traffic. Tanjore is an important pilgrim centre in Tamil Nadu and daily thousands of people use this bridge with different modes of transport.

It is understood that some time back certain funds were sanctioned by the Centre for the construction of a new bridge. But due to some reason the bridge construction was not taken up.

I, therefore, urge upon the Government to take immediate steps for the construction of a new bridge after reviving the sanction of the funds already made for the purpose.

SHRI SANIPALLI GANGADHARA (Hindupur): Sir, yesterday was observed as world AIDS Day. In India, as per newspaper headlines, it was recently observed that there are about one million cases of AIDS virus. Even the WHO is of the opinion that the situation in India is very alarming. Indian or WHO statics are not at all reliable, as surveillance is geographically scattered and by and large restricted to a section of the population.

In countries like India where public health system is in shambles and where routine hygiene and infection control practices are ignored by the majority of health care institutions and personnel, a major source of infection could well be hospitals and clinics.

Health education related to AIDS is to make individuals responsible for preventing and letting health authorities off the hook.

MR. SPEAKER: You are not expected to read out all those things. You are expected to say something extempore.

SHRISANIPALLIGANGADHARA: The doctors who are supposed to look after this H.i.V. infected persons are shying off their responsibility and not treating them, as has

happened in a premier Government institution.

The official response till now is trying to control the spread of virus through surveillance, identification and isolation.

Even in their three-pronged approach, officials are interested in isolating the infected persons in State run houses compounding their trauma instead of alleviating.

So, I request the Government to come out with a clear policy to face this dreaded disease in our country.

[*Translation*]

SHRI RAM NAGINA MISHRA (Padrauna): Mr. Speaker, Sir, through you, I would like to draw the attention of the Government to a very important issue.

At present the price of sugarcane in Uttar Pradesh has been fixed at Rs. 45 per quintal by the State Government in agreement with the mill owners but is in gathered that sugar mill owners are refusing to pay Rs. 45 per quintal for sugarcane. An embarrassing situation has developed in Uttar Pradesh because the slips issued to the farmers for the sugarcane supplied do not bear price of sugarcane. Farmers are refusing to supply sugarcane, if the slips did not bear the price of Rs. 45 per quintal of sugarcane. The State Government says the pricer of Rs.45 per quintal is quite appropriate. Therefore, through you, I request the Government of India to issue instructions to the sugar mills in Uttar Pradesh to pay Rs.45 per quintal for sugarcane and also make arrangements for procurement of sugarcane at Rs. 45 per quintal.

Since this is an important matter involving lakhs of farmers, I am making this special submission.